$Annexure-3 \\ Name of the corporate debtor: Viom Infra Ventures Ltd; Date of commencement of CIRP: 23.09.2021; List of creditors as on: 14.11.2022$

$List\ of\ secured\ financial\ creditors\ (other\ than\ financial\ creditors\ belonging\ to\ any\ class\ of\ creditors)$

Sl.	Name of	Details of claim received		Details of claim admitted						Amount	Amount	Amou	Amount	Remai
No.	creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	covered by	Amount covered by guarantee	er related	% voting share in CoC	of continge nt claim	of any mutual dues, that may be set-off	nt of claim not admitt ed	of claim under verificati on	ks, if any
1	Srei Equipme nt Finance Ltd.	18-10-2021	4,48,42,15,941	4,48,42,15,941	Financial	Note - 1*	NA	No	94.72	NA	NA	0	NA	NA
2	Srei Equipme nt Finance Ltd.	20-12-2021	5,00,00,000	5,00,00,000	Financial	NA	NA	No	0.05	NA	NA	0	NA	NA

Note 1: Security Interest of Srei Equipment Finance Ltd.

- a) First charge on all immovable assets of the Borrower both present and future.
 b) First exclusive charge on the assets to be imported/ indigenously procured through the facility.
- c) First exclusive charge on all movable and other assets of the Borrower both present and future.
- d) Second/ Residual charge on all Fixed Deposits charged to banker for LC Limit purpose.
 e) Pari Passu charge on the entire Cash Flow of the Borrower by way of hypothecation.